

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 86/TT/2024**

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for Asset I -132 kV D/C Roing (PG)-Chapakhowa (AEGCL) Transmission Line alongwith associated line bays at Roing (PG) and Chapakhowa (AEGCL) end under Project "North Eastern Region Strengthening Scheme-X".

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Assam Power Distribution Company Limited (APDCL) and 6 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Naresh Kumar Angaru, PGCIL  
Shri Abhijit Daimari, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

**Petition No. 127/TT/2024**

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for Asset 1: 01 No 400/220 kV, 500 MVA ICT along with associated bays at Bhatapara substation under "Augmentation of 1x500 MVA, 400/220 kV ICT (3rd) at Bhatapara (PG)" in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 8 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms Ashita Chauhan, PGCIL



### **Petition No. 150/TT/2024**

- Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for Asset-1: Conversion of 240 MVA Non-switchable line reactor at Raipur PS (associated with Raipur PS-Champa PS 765 kV Ckt- 1) into Switchable Line reactor along with NGR bypass arrangement and Asset 2: Conversion of 240 MVA Non-switchable Line reactor at Raipur PS (associated with Raipur PS-Champa PS 765 kV Ckt- 2) into Switchable Line reactor along with NGR bypass arrangement under "Western Region Expansion Scheme- XXIV (WRES-XXIV)" in Western Region".
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 7 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms Ashita Chauhan, PGCIL

### **Petition No. 181/TT/2024**

- Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for Asset-1 02 Nos., 420 kV, 3-phase 63 MVA Switchable Line Reactor one in each circuit of Silchar (POWERGRID)-Imphal (POWERGRID) 400 kV D/C line at Imphal end and Asset-2 100 MVA, 220/132 kV ICT (3<sup>rd</sup>) along with associated bays at Salakati Sub-station under Project " North Eastern Region Strengthening Scheme-XI".
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Assam Power Distribution Company Limited (APDCL) and 6 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Naresh Kumar Angaru, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Abhijit Daimari, PGCIL  
Shri Ashish Alankar, PGCIL



### **Petition No. 183/TT/2024**

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for the Transmission Asset: 1 no. 220 kV Line bay (209) for Termination of Gola (UP)-Shahjahanpur (PG) Ckt-1 at Shahjahanpur (PG) 400/220 kV Sub-station under "Implementation of 220 kV Bay at Shahjahanpur (PG) 400/220 kV Sub-station".

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 15 Others

Parties Present : Shri Mohit K. Mudgal, Advocate, UPPTCL  
Shri Sachin Dubey, Advocate, UPPTCL  
Shri Mohit Jain, Advocate, UPPTCL  
Shri V.C. Shekhar, PGCIL

### **Petition No. 187/TT/2024**

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for "Provision of SPARE ICTs" in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

Date of Hearing : **25.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

### **Record of Proceedings**

The present Petitions had been filed for determination of the transmission tariff from the date of commercial operation (COD) to 31.3.2024.



2. The Petitioners' representatives submitted that the information sought by the Commission vide RoP dated 26.12.2024 in the captioned Petitions has already been filed. They further submitted that rejoinders to the replies received from Maharashtra State Electricity Distribution Company Limited and M.P. Power Management Company Limited have been filed. The Petitioner's representatives requested to approve the transmission tariff as claimed in the respective Petitions.

3. The learned counsel for UPPTCL requested the Commission to allow it to upload its reply in Petition No. 183/TT/2024 on the Commission's website.

4. After the hearing, the Commission directed UPPTCL to upload its reply within a week's time with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.

5. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

